

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1188 of 2019**

**IN THE MATTER OF:**

**Bank of Baroda**

**...Appellant**

**Versus**

**Vijay Kumar Iyer & Anr.**

**...Respondents**

**Present:**

**For Appellant : Ms. Nalini Lodha, Advocate**

**For Respondent : None**

**ORDER**

**07.02.2020** List the Appeal 'For Admission (After Notice)' on **05<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/gc*